

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 101
IB-800(PB)/2019

IN THE MATTER OF:

Money Wise Financial Services Pvt Ltd	...	Petitioners/Applicant
Vs		
Indirapuram Habital Centre Pvt Ltd	...	Respondents

SECTION: Under Section 7 of the Insolvency & Bankruptcy Code.

Order delivered on 29.05.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER(JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

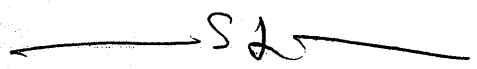
PRESENT:

For the Applicant: Mr. Pankaj Agarwal, Ms. Swastika Kumari, Advs.

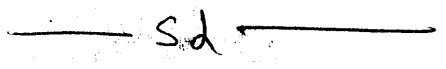
ORDER

Learned counsel for the applicant undertakes to file affidavit of service in respect of service of notice to the corporate debtor.

List for further consideration on 12.06.2019.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER(JUDICIAL)